

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

OA 459/2023

In the matter of:

Charan Singh

...Applicant

Versus

State of Punjab & Ors.

...Respondents

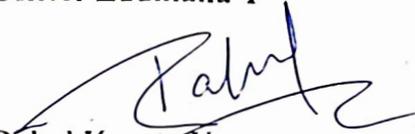
INDEX

NDtH'31-10-2025

S. no.	Particulars	Pg. no.
1.	Short reply by way of Affidavit of Sh. Rajesh Chadha, Block Development and Panchayat Officer Ludhiana-1 through Sh. Rahul Kumar Verma, Advocate, Sr. Counsel, Govt. of Punjab, off. J-56, LGF, Lajpat Nagar-3, New Dehli-110024. Mob. 9711328632, Email:- rahulslaw@gmail.com	1-2
2.	Annexure A: The sanctioned estimate/approval dated 13.06.2025	3-7

Place: Ludhiana
Date: 15-10-2025


Block Development and Panchayat
Officer Ludhiana-1


Rahul Kumar Verma
Advocate
Sr. Counsel, Govt. of Punjab
Off. J-56, LGF, Lajpat Nagar-3, New
Delhi-110024.
Mob. 9711328632
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Short reply by way of Affidavit of Sh. Rajesh Chadha, Block Development and Panchayat Officer Ludhiana-1



I, the deponent above named, do hereby solemn swear and declare as under:

1. That, in compliance with the direction of the Hon'ble Tribunal, a detailed affidavit sworn on 23.09.2025 was filed in the matter, and the present affidavit may kindly be read in addition thereof.
2. That on the last hearing dated 10.10.2025, the Hon'ble Tribunal raised enquiry/objection about brick lining and brick pavement in the pond to clarify the enquiry/objection it is humbly submitted that the construction of pond and brick lining and brick pavement is as per design approved by the department and by the technical wing of Rural Development and Panchayat Punjab. Site plan and estimate approved by XEN Panchayati Raj is attached as Annexure-C.
3. That brick lining of the bed of the pond is as per design. The reason is that sullage water from the wells come in oxidation pond and it remains in oxidation pond and the bacteria is killed by the

2278
16/10/25

sunrays. The bed is brick paved without cement to control erosion and also so that the sullage/dirty water doesn't percolate and contaminate the ground water. After the oxidation pond the water moves to maturation pond and it's katcha without any brick pavement.

Certified that the affidavit / S.P.A/G.P.A. has been read over & explained to the applicant executant who seemed directly to understand the same at the time of making above these


DEPONENT

I know the above informant personally & he/she has signed marked P.T.I/L.T.I in my presence

Verification

Verified at this 15.10.2025 at Ludhiana that the contents of the above affidavit are true and correct to my knowledge based on official records, no part thereof is false and nothing material has been concealed therefrom.


DEPONENT

Register Page No. 12

Serial No. 2278 dt. 16.10.25

ATTESTED
NOTARY PUBLIC
LUDHIANA (PUNJAB)

General Abstract of cost village- ALAMGHIR Block- LUDHIANA-1	
Item	Amount (Lacs)
Cost of construction of Digestion , Skimming , Stablization tank and screen chamber	0.00
Cost of construction of Oxidatlom cum maturation pond	3943827.10
Total	3943827.10
Grand total (In Lac)	39.44
Manrega Labour (in Lac)	20.88
Manrega Material (in Lac)	13.92
Panchyat Fund	4.23325
15th finance / Others	0.40282
Estimate made for arranging fuds only	

sub Divisional Officer,
Panchayati Raj PW (C&M),
(PR) LUDHIANA

ਮੁਲਮਾਨ ਕਰਕੇ 35.68 ਲਾਕ ਦੇ ਦਾ
ਪੁਰਾਨ ਟੀਕਾ ਮੰਗ ਕੇ ਮੁਲਮਾਨ ਦਾ ਪੁਰਾਨ ਕਰਨ
ਮੇਰੇ ਪੁਰਾਨੀ ਪੁਰਾਨੀ ਪੁਰਾਨ ਕਰਨ ਕਿੰਤ।

4/26/25

T.N.

Handwritten signature

Handwritten mark

-4-

Constructing storage Cum Muralian Pond at Vill. ALAMGIR BLOCK LUDHIANA -1 Dist. LUDHIANA

6. AFFILIATION - 2000

20450
CONVERGENCE

44065
CONVERGENCE

337050
CONVERGENCE

661217
CONVERGENCE

4368245
1441684

4556505
MANORLGA

MANREGD
89177.53

CONVERGENCE
1207802

Sl. No.	Description	Unit	Rate	Quantity	Amount	Unit	Rate	Quantity	Amount	Unit	Rate	Quantity	Amount	Unit	Rate	Quantity	Amount
1	Excavation of 1000 sq. m. at 1.50 m depth	sq. m.	2470.00	1000	2470000	cm				cm				cm			
2	Backfilling of 1000 sq. m. at 1.50 m depth	sq. m.	2470.00	1000	2470000	cm				cm				cm			
3	Transportation of 1000 sq. m. at 1.50 m depth	sq. m.	3120.00	1000	3120000	cm				cm				cm			
	Total				2547000		2218.11			Cum	34				215450.00	34	245450.00
4	Extra for wet earth work for depth above 10 cm of sub soil water level																
5	Excavation of 1000 sq. m. at 1.50 m depth	sq. m.	24167.00	1000	24167000	cm				cm				cm			
6	Backfilling of 1000 sq. m. at 1.50 m depth	sq. m.	21187.50	1000	21187500	cm				cm				cm			
7	Transportation of 1000 sq. m. at 1.50 m depth	sq. m.	3526.00	1000	3526000	cm				cm				cm			
	Total				202161.00		5225.12			Cum	77				44285.00	77	44285.00
8	Extra for extra																
9	Excavation of 1000 sq. m. at 1.50 m depth	sq. m.			202161.00	cm				cm				cm			
	Total				202161.00		5225.12			Cum	58.87				117950.00	58.87	117950.00
10	Excavation of 1000 sq. m. at 1.50 m depth	sq. m.			202161.00	cm				cm				cm			
	Total				202161.00		5225.12			Cum	115.49				661217.00	115.49	661217.00
11	Driving subsoilers and preparation of sub grade for road																
12	2nd 1000	2	280.00	14.00	2800.00												
13	1st 1000	2	35.00	14.00	700.00												
14	2nd 1000	1	315.00	14.00	4410.00												
15	1st 1000	1	41.00	14.00	574.00												
16	2nd 1000	1	87.00	14.00	1218.00												
	Total				26782.00		2489.03			sqm	17.55				43682.45	17.55	43682.45
17	Excavation of 1000 sq. m. at 1.50 m depth	sq. m.	276	2	552	cm				cm				cm			
18	Backfilling of 1000 sq. m. at 1.50 m depth	sq. m.	256	2	512	cm				cm				cm			
19	Transportation of 1000 sq. m. at 1.50 m depth	sq. m.	52	2	104	cm				cm				cm			
	Total				8876.54		249.51			Cum	7.55				43295.00	7.55	43295.00
20	Excavation of 1000 sq. m. at 1.50 m depth	sq. m.	276	1.625	450	cm				cm				cm			
21	Backfilling of 1000 sq. m. at 1.50 m depth	sq. m.	256	1.625	416	cm				cm				cm			
22	Transportation of 1000 sq. m. at 1.50 m depth	sq. m.	52	1.625	85	cm				cm				cm			
	Total				191.55					cm				cm			

